



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/7123/2013	SONIT KUMAR SARMAH and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.I CHOUDHURY MR.A K BARUAH MS.T JINI	MR.B GOGOI SC, HEALTH
2	WP(C)/1465/2015	NAYANMONI PATOWARY <b>Versus</b> THE STATE BANK OF INDIA and ANR.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.J DEKA	MR.A KHANIKAR(R-2) MR.B KALITA(R-2)
3	WP(C)/2831/2020	MANJUSHREE HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR P S DEKA MR. M P SARMA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 13/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Arb.P./12/2020	DEVAJIT SHARMA <b>Versus</b> MINTOO PHUKAN	MS. M BORAH MS. A KALITA
2	Arb.P./1/2021	M/S GOLAGHAT TEA MAKERS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED	MR G KHANDELIA MR. K DEKA MS N KALITA
3	Arb.P./4/2021	NURUZ ZAMAN AHMED <b>Versus</b> DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/3094/2021	BIKASH CH PANGGING <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
2	WP(C)/3095/2021	PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R SINGH SC, WPT AND BC SC, PWD
3	WP(C)/3096/2021	BIDUR BORGAYAR <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
4	WP(C)/3097/2021	BHARAT CH DAS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)

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